

3

Serial No. of Order	Date of Order
---------------------------	------------------

Order with Signature

13.10.99.

It is submitted by the learned counsel for the petitioner Mr. P. K. Chand that he does not want to pursue this OA. We have heard Mr. Chand learned counsel for the applicant and Mr. D. N. Mishra, learned Standing Counsel for the Respondents. In view of the submission made by learned counsel for the petitioner the OA is disposed of as withdrawn.

Vice-Chairman

Member (Judicial)

Notice has been served on  
R-2, 3, 4, 5, 6  
returned. Nobody appears for  
Respondents.

Order has not  
been filed:

B. Order  
(Re: stay).  
Aak 3/10/96 Bench.

Order made, D.L. 9.7.96

A copy of Order  
may be given  
to both the Counsel.

Aak 11/7/96 Order  
11.07.96  
S.O.(5)

A memo filed  
by the Counsel for  
the applicant for  
withdrawal

order 13.10.99

For and

Aak  
12.10.99 W